

DIRECTORATE GENERAL OF FOREIGN TRADE

DES-VI (FOOD & MISC)

Minutes of the meeting NC-VI held on 16.10.2008

Meeting No. 24/AM09 for the licensing year 2008-09 to consider the cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2004-09 pertaining to Misc. & Food Products was held on 16.10.2008 under the Chairmanship of Shri Anil Aggarwal, Jt. DGFT in his chamber.

List of participants is annexed.

Committee ratified the minutes of the meeting held on 1.10.2008.

Total number of cases 16.

No. 338, NC-VI Dated 16.10.2008	Party's Name: M/s.English Indian Clays Ltd., Trivandrum	Meeting No. & Date 24/09 dt. 16.10.2008	Status:
HQ File No. 01/85/50/0174/AM09/DES.VI RLA F.No. 53/81/40/0004/AM09	License No. 5310006517 dt. 25.09.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0-Processed and Calcined Clays (Kaolin whether or not calcined) Hydrated Aluminium Silicate (A1203 2SiO3 2H2O)	2720.000	MT	37805635.00	876144.49

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Hydros Sodium Hydro Sulphite	20400.00	KG	1693200.00	38701.71

Decision: Deferred.

The case was considered by the NC committee as per the agenda. It was noted by the Committee that the comments from C&PC is awaited. The committee decided to remind C&PC. To be re-listed on 20.11.2008.

No. 339, NC-VI Dated 16.10.2008	Party's Name: M/s.Ganga Rasaynie Pvt. Ltd., Kolkata	Meeting No. & Date 24/09 dt. 16.10.2008	Status:
HQ File No. 01/85/50/042/AM09/DES.VI RLA F.No. 03/94/40/0052/AM08	License No. 0310429901 dt. 18.05.2007		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0- Aromatic Solvent (Garasol 150) Boiling Range: Initial Boiling Point-Min	200.000	MT	6952000.00	160000.00

	160C: Final Boiling Point-Max 230C: Aromatic % Min 98% Appearance- Water White				
2	62/0- Aromatic Solvent (Garasol 200) Boiling Range: Initial Boiling Point-Min 200C: Final Boiling Point-Max 310C: Aromatic% Min 98% Appearance-Water White to Slight Pale	200.000	MT	6952000.00	160000.00
			Total	13904000.00	320000.00

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Heavy Aromatic Boiling Range-Min Initial Boiling Point-150C Max Final Boiling Point-350C Appearance Pale-Dark Coloured Solvent	210.000	MT	5208735.00	118650.00
2	Heavy Aromatic Boiling Range-Min Initial Boiling Point-150C Max Final Boiling Point-350C Appearance Pale-Dark Coloured Solvent	210.000	MT	5208735.00	118650.00
			Total	10417470.00	237300.00

Decision: Deferred.

The case was considered by the NC committee as per the agenda. It was decided to send copy of application to Ministry of P&NG & Department of C&PC (PC Divn.) and to request them to send their comments expeditiously. To be re-listed on 20.11.2008.

No. 340, NC-VI Dated 16.10.2008	Party's Name: M/s.S.M. Herbals Pvt. Ltd., New Delhi	Meeting No. & Date 24/09 dt. 16.10.2008	Status:
HQ File No. 01/85/50/0133/AM09/DES.VI RLA F.No. 05/24/40/278/AM09	License No. 0510225760 dt. 19.08.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0- CAMPTOTHECIN HPLC PURITY NLT 98.5% CAMPTOTHECIN	190.000	Kg	117363000.00	2698000.00

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	CRUDE CAMPTOTHECIN HPLC	200.000	KG	97440000.00	2240000.00

1	CRUDE CAMPTOTHECIN FILE PURITY NLT 95% CRUDE CAMPTOTHECIN	200.000	KG	3744000.00	2240000.00
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Decision: Deferred.

The case was considered by the NC committee as per the agenda. It was noted that the comments from C&PC is awaited. The committee decided to remind the C&PC and re-list the case on 20.11.2008

No. 341, NC-VI Dated 16.10.2008	Party's Name: M/s. Alchem International Ltd., New Delhi	Meeting No. & Date 24/09 dt. 16.10.2008	Status:
HQ File No. 01/85/50/0135/AM09/DES.VI RLA F.No. 05/24/40/281/AM09	License No. 0510226028 dt. 22.08.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0- SILYMARIN EXTRACT	1818.190	KG	4471200.00	103500.00

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	CRUDE CARDUI MARIAE EXTRACT	2000.000	KG	3888000.00	90000.00

Decision: Deferred.

The case was considered by the NC committee as per the agenda. It was decided to refer the case to MSME(Food) for their comments. To be re-listed on 20.11.2008.

No. 342, NC-VI Dated 16.10.2008	Party's Name: M/s. L G W Ltd., Kolkata	Meeting No. & Date 24/09 dt. 16.10.2008	Status:
HQ File No. 01/85/50/0159/AM09/DES.VI RLA F.No. 02/24/40/006/AM09	License No. 0210111143 DT. 07.04.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	63/0- Hair Band (Made from thermo- Poly-Urethanes)	63.725	MT	11599543.13	286762.50

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Thermo-Poly-Urethanes (TPU)	65.000	MT	9859687.50	243750.00

Decision: Deferred.

The case was considered by the NC committee as per the agenda. It was decided to refer the case to C&PC for their comments. To be re-listed on 20.11.2008.

No. 343, NC-VI Dated 16.10.2008	Party's Name: M/s. Industrial Foams Pvt. Ltd., New Delhi	Meeting No. & Date 24/09 dt. 16.10.2008	Status:
HQ File No. 01/85/50/0136/AM09/DES.VI RLA F.No. 05/24/40/0329/AM09	License No.0510226077 dt. 25.08.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0- PRE FABRICATED TELECOM SHELTER SIZE (4.0MX3.0MX2.9M) (INTERNAL) WITH CABLE LADDER PUF THICKNESS 80MM	100.000	Number	13244000.00	308000.00

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	PRE-COATED GALVANISED IRON COILS	100000.000	KG	6020000.00	140000.00
2	PLOYOL	25340.000	KG	2288202.00	53214.00
3	MDI (ISOCYNATE)	30000.000	KG	3483000.00	81000.00
Total				11791202.00	274214.00

Decision: Deferred.

The case was considered by the NC committee as per the agenda. Written comments of DIPP were given in the meeting, based on which Committee decided to call for the following information from the Firm:

- (i) Net weight of export product namely Prefabricated Telecom Shelter.
- (ii) Net weight of each of the imported and indigenous inputs, for the purpose of material balancing.
- (iii) Thickness of import item at Sl.No.1 i.e. PCGI Coil.
- (iv) Detailed calculations for the quantities of raw materials proposed for import.

To be re-listed on 20.11.2008

No. 344, NC-VI Dated 16.10.2008	Party's Name: M/s. DINESH SARAOGI, KOLKATA	Meeting No. & Date 24/09 dt. 16.10.2008	Status:
HQ File No. 01/85/50/0130/AM09/DES.VI RLA F.No. 02/24/40/0114/AM09	License No.0210115758 DT. 05.08.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	90/0-SHELLAC	82500.000	KG	9934155.00	232650.00

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	STICKLAC	150000.00	KG	9836250.00	228750.00

Decision: Transferred.

It was noted that ad-hoc norm for the export product, Shellac produced from imported Sticklac has been ratified by the Committee in the case of this Firm in the meeting held on 20.9.2007. Committee observed that RA may decide the application as per Para 4.7.1 of HBP Vol.I.

No. 345, NC-VI Dated 16.10.2008	Party's Name: M/s. Reliance Industries Ltd., Mumbai	Meeting No. & Date 24/09 dt. 16.10.2008	Status:
HQ File No. 01/85/50/0149/AM09/DES.VI RLA F.No. 03/95/40/444/AM09	License No. 0310484090 dt. 27.08.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0- Crude C 4 (Mix C4).	3000.000	MT	210622500.00	4950000.00
		Total		210622500.00	4950000.00

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Naphtha	2142.000	MT	109370520.00	2570400.00
		Total		109370520.00	2570400.00

Decision: Deferred.

The case was considered by the NC committee as per the agenda. It was decided that the application may be sent to Ministry of P & NG immediately for their comments. To be re-listed on 20.11.2008.

No. 346, NC-VI Dated 16.10.2008	Party's Name: M/s. Reliance Industries Ltd., Mumbai	Meeting No. & Date 24/09 dt. 16.10.2008	Status:
HQ File No. 01/85/50/0148/AM09/DES.VI RLA F.No. 03/95/40/396/AM09	License No. 0310484080 dt. 27.08.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0- Crude C 4 (Mix C4).	2000.000	MT	159840000.00	3700000.00
			Total	159840000.00	3700000.00

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Naphtha	1428.000	MT	74027520.00	1713600.00
			Total	74027520.00	1713600.00

Decision: Deferred.

The case was considered by the NC committee as per the agenda. It was decided that the application may be sent to Ministry of P & NG immediately for their comments. To be re-listed on 20.11.2008.

No. 347, NC-VI Dated 16.10.2008	Party's Name: M/s. Reliance Industries Ltd., Mumbai	Meeting No. & Date 24/09 dt. 16.10.2008	Status:
HQ File No. 01/85/50/0150/AM09/DES.VI RLA F.No. 03/95/40/306/AM09	License No. 0310484118 dt.27.08.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0- C Plus 205	20000.000	MT	699995720.00	16241200.00
			Total	699995720.00	16241200.00

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Naphtha	12900.000	MT	667188000.0	15480000.00
			Total	667188000.0	15480000.00

Decision: Deferred.

The case was considered by the NC committee as per the agenda. It was decided that the application may be sent to Ministry of P & NG immediately for their comments. To be re-listed on 20.11.2008.

No. 348, NC-VI Dated 16.10.2008	Party's Name: M/s. MTR Foods Ltd., Bangalore	Meeting No. & Date 24/09 dt. 16.10.2008	Status:
HQ File No. 01/85/50/0177/AM09/DES.VI RLA F.No. 07/24/40/349/AM09	License No. 0710060256 dt. 03.10.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	67/0- READY TO EAT FOOD STUFFS (Packed in Microwavable Retort Pouches) Firm shall account for 1980000-Nos. relevant input as a packing material for the resultant product.	1980000.000	Number	29700000.00	688296.64
2	67/0- READY TO EAT FOOD STUFFS (Packed in Aluminium Foiled Report Pouches) Firm shall account for 1980000-Nos. relevant input as a packing material for the resultant product.	1980000.000	Number	29700000.00	688296.64
			Total	59400000.00	1376593.28

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	MICROWAVABLE RETORT POUCHES WITH 3 COLURS PRINTING /UN PRINTING (Size 140mm(w) X 180mm(1) X 40mm(B.G)/PC	2000000.000	Number	9410261.00	215091.68
2	ALUMINIUM FOILED RETORT POUCHES (Size 150mm(W) X 194MM (L) (CAPACITY 300GMS)	2000000.000	Number	6784043.00	157220.00
			Total	16194304.00	372311.68

Decision: Approved.

The case was considered by the NC committee as per the agenda. It was noted that the import inputs are packing material, which RLA may allow as per packing policy.

No. 349, NC-VI Dated 16.10.2008	Party's Name: M/s. Chemical Nutraceuticals Pvt. Ltd., Mumbai	Meeting No. & Date 24/09 dt. 16.10.2008	Status:
HQ File No. 01/85/50/0175/AM09/DES.VI RLA F.No. 03/94/40/637/AM09	License No. 0310488356 dt. 30.09.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	90/0-GRIFFONIA SIMPLICIFOLIA DRY EXTRACT 5-HTP 95%	2000.000	KG	6825000.00	150000.00

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	GRIFFONIA SIMPLICIFOLIA SEEDS	50000.000	KG	4550000.00	100000.00

Decision: Deferred.

It was noted that the hard copy of the application has not been received from RLA. It was decided to call for the hard copy from the RLA. To be re-listed on 20.11.2008.

No. 350, NC-VI Dated 16.10.2008	Party's Name: M/s. Lactose (India) Ltd., Mumbai	Meeting No. & Date 24/09 dt. 16.10.2008	Status:
HQ File No. 01/85/50/0176/AM09/DES.VI RLA F.No. 03/95/40/587/AM09	License No. 0310488429 dt. 30.09.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0- Lactose Monohydrate BP/Lactose BP/Lactose USP/Lactose EP	200.000	MT	9090000.00	202000.00

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Edible Lactose/Refined Edible Grade Lactose/Lactose/Fine Grind Lactose, Edible Grade/Fine	204.000	MT	8262000.00	183600.00

Lactose Edible Grade/LA Fine				
Grind Lactose Edible Grade				

Decision: Deferred.

It was noted that the hard copy of the application has not been received from RLA. It was decided to call for the hard copy from the RLA. To be re-listed on 20.11.2008.

No. 351, NC-VI Dated 16.10.2008	Party's Name: M/s. Kirby Building Systems India Ltd., Medak	Meeting No. & Date 24/09 dt. 16.10.2008	Status:
HQ File No. 01/85/50/0172/AM09/DES.VI RLA F.No. 09/24/40/221/AM09	License No. 0910035386 dt. 23.09.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0-PRE-ENGINEERED BUILDING	1.000	Number	20800000.00	495828.37
			Total	20800000.00	495828.37

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	H.T.PLATES ASTM A 572M, GR. 345	210.000	MT	11235710.00	264059.00
2	H.R. COILS ASTM A570M, GR. 340	31.000	MT	1643451.00	38624.00
3	PLAIN/BARE GALVALUME ASTM A792M, GR.340/550, AZ150	7.000	MT	461753.00	10852.00
4	PRE-PAINTED SHEETING COILS ASTM A792M, GR.340/550, AZ150	13.000	MT	942312.00	22146.00
5	50MM THICK INSULATION WITH FSK, L. DENSITY 10KG/Cu.m AS PER KIRBY SPECIFICATION	1973.000	Sq. METER	113864.00	2673.00
6	ROPE SEALING TAPE AS PER KIRBY SPECIFICATION	210.000	COIL. /ROLL	12212.00	287.00
7	SEALANT TUBES AS PER KIRBY SPECIFICATIONS	40.000	NUMBER	5064.00	119.00
8	SELF DRILLING AND TAPPING SCREWS & WASHERS 10-14X25MM 10-16X19MM	32000.000	NUMBER	47954.00	1127.00
9	FCWA WIRE 12MM DIA	2310	MT	1340033.00	3150.00

	AWS A5-20/E71T-1				
10	SKY LIGHT (FIBRE GLASS POLYESTER PANEL) 1.5X1000X3300MM- AS PER KIRBY SPECIFICATIONS	30.000	NUMBER	34848.00	819.00
11	WALL LIGHTS 2MM POLY CARBONDATE 1000X2X4140MM AS PER KIRBY SPECIFICATIONS	32.000	NUMBER	37614.00	884.00
			TOTAL	14668815.00	344740.00

Decision: Deferred.

It was noted that the hard copy of the application has not been received from RLA. It was decided to call for the hard copy from the RLA. To be re-listed on 20.11.2008.

No. 352, NC-VI Dated 16.10.2008	Party's Name: M/s. Kirby Building Systems India Ltd., Medak	Meeting No. & Date 24/09 dt. 16.10.2008	Status:
HQ File No. 01/85/50/0173/AM09/DES.VI RLA F.No. 09/24/40/225/AM09	License No. 0910035387 dt. 23.09.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0-PRE-FABRICATED STEEL BUILDING	1.000	Number	17200000.00	410012.00
			Total	17200000.00	410012.00

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	H.T.PLATES ASTM A 572M, GR. 345	108.000	MT	5778373.00	135801.94
2	H.R. COILS ASTM A570M, GR. 340	72.000	MT	3817077.00	89708.04
3	PLAIN/BARE GALVALUME ASTM A792M, GR.340/550, AZ150	47.000	MT	3100467.00	72866.45
4	PRE-PAINTED SHEETING COILS ASTM A792M, GR.340/550, AZ150	11.000	MT	797347.00	18739.07
5	ROPE SEALING TAPE AS PER KIRBY SPECIFICATION	25.000	COIL/ ROLL	1454.00	34.17
6	SEALANT TUBES	45.000	NUMBER	5684.00	113.52

6	SEALANT TUBES AS PER KIRBY SPECIFICATIONS	45.000	NUMBER	5051.00	113.52
7	SELF DRILLING AND TAPPING SCREWS & WASHERS 10-14X25MM 10-16X19MM	5500.000	NUMBER	8246.00	193.79
8	FCWA WIRE 1.2MM DIA AWS A5-20/E71T-1	1.188	MT	68924.00	1619.84
9	SKY LIGHT (FIBRE GLASS POLYESTER PANEL) 1.5X1000X3300MM- AS PER KIRBY SPECIFICATIONS	116.000	NUMBER	134734.00	3166.48
			TOTAL	13712303.00	322243.30

Decision: Deferred.

It was noted that the hard copy of the application has not been received from RLA. It was decided to call for the hard copy from the RLA. To be re-listed on 20.11.2008.

No. 353, NC-VI Dated 16.10.2008	Party's Name: M/s. Gujarat NRE Coke Ltd., Kolkata	Meeting No. & Date 24/09 dt. 16.10.2008	Status:
HQ File No. 01/(82)/85/162/638/AM07 RLA F.No.02/24/160/270/AM07	License No. 0210092533 dt. 11.08.2006		

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0- Metallurgical Coke	120000.00	MT	983850000.00	21000000.00

S.No	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	ROM Unwashed Coking Coal	249996.00	MT	739238172.00	15661825.00

Decision: Approved.

Committee noted the comments of Ministry of Coal vide their OM No.43016/3/2008-CRC dated 23.9.2008 that the amount of raw coking coal required for producing one tonne of metallurgical coke with a washery yield of around 55% can be considered as 2.36 Tonnes in the instant case. On this basis the requirement of import input for producing 120000 MT metallurgical coke would be 283200 MT. Since the quantity applied for is less than this, Committee decided to ratify the quantity, as applied for, as under:

under.

Export Item	Qty.	Import Item	Qty.
Metallurgical Coke	120000.00 MT	ROM Unwashed Coking Coal	249996.00 MT

RLA to take consequential action as per policy/procedure.

Annexure

LIST OF PARTICIPANTS-NC-VI MEETING No. 24/09 HELD ON 16.10.2008

S.No.	Name of the Officer	Designation	Department
1	Sh. Anil Aggarwal	Jt. DGFT	DGFT
2	Sh. Shaish Kumar	Indl. Adviser	DIPP
3	Sh. T.M. Skaria	Dy.DGFT	DGFT

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